



कार्यालय, अपर आयुक्त, सीमा शुल्क (हवाई कार्गो निर्यात), न्यू कूरियर टर्मिनल  
निकट ई. गाँ. अन्तराष्ट्रीय विमानपत्तन, नयी दिल्ली -110037

C.No. VIII(30)Cus/ACE/NCT/Standing Order/484/2018/Pt. 11805 Date: 12.03.2020  
13.03.2020

**Public Notice No. 11/2020**

Attention of exporters, authorized couriers and all concerned is invited to Public Notice No. 14/2018 dated 28.03.2018 issued by the Commissioner of Customs (General), New Courier Terminal, Indira Gandhi International Airport, New Delhi whereby procedure for implementation of automated courier export clearance through Express Cargo Clearance System (ECCS), in phased manner, was provided.

2. Further, in accordance with Public Notice No.38/2018/ACE dated 10.12.2018 of ACC (Export), NCH, New Delhi, courier shipments covered under CSB-IV and CSB-V being exported through three specified flights, mentioned therein, are being cleared through ECCS, on pilot run basis.

3. Now, in order to increase the automation level in respect of exports through courier, the courier shipments covered under CSB-IV & CSB-V, to be exported through flights as specified below, shall be cleared under ECCS w.e.f. 23.03.2020.

S. No.	Flight No.
1	CX 698
2	6E 1214
3	SQ 401

This issues with the approval of Commissioner of Customs.

*Anil Kumar Sapra*  
(Anil Kumar Sapra)

Deputy Commissioner of Customs  
NCT, Air Cargo Export.

Copy to:

1. PS to Commissioner, ACC (Export), NCH, New Delhi.
2. PS to Additional Commissioner (NCT), ACC (Export, NCH, New Delhi.
3. All the authorized couriers at NCT.
4. EICI/DHL/FedEx/UPS for circulation.
5. Notice Board.
- ✓ 6. Shift Customs Officers at NCT.